Suppl- 1 List Sr. No. 3

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 7/2013

Parveen Singh ...Petitioner(s)

Through: - Mr. Amarveer Singh Manhas, Advocate.

v/s

Salim Khan and others

...Respondent(s)

Through:- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Record has been received as per noting of the Registry.

List on 14.08.2020.

(PUNEET GUPTA) JUDGE

Jammu 22.06.2020 Pawan Chopra